

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/28845/2024 ARBP/39/2024	M/S. SAROSH ALIZAH MINING (SAM), KEONJHAR VS M/S. SERAJUDDIN AND CO.,KOLKATA	BIBHUTI BHUSHAN MISHRA VS	// (//
2	D-BLAPL/20595/2024 BLAPL/7080/2024	KRUSHNA SIKDAR @ KRISHNA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	MALKANGIRI /174 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000053/2024
3	D-BLAPL/20609/2024 BLAPL/7081/2024	BIRSA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	HATIBARI /61 /2024 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000215/2024
4	D-BLAPL/20610/2024 BLAPL/7082/2024	MD. ERSAN @ MD. IMRAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /230 /2023 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000929/2023
5	D-BLAPL/20623/2024 BLAPL/7083/2024	SK. KUTUPUDDIN@KUTUP VS STATE OF ODISHA	ASIT KUMAR JENA VS	INDUSTRIAL ESTATE PS /5 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000022/2024
6	D-BLAPL/20616/2024 BLAPL/7084/2024	MANAS SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BANKI /57 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000082/2024
7	D-BLAPL/20646/2024 BLAPL/7085/2024	DIPTIMAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /24 /2020 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh ST/0000029/2021
8	D-BLAPL/20622/2024 BLAPL/7086/2024	BUDHESWAR BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 SPL.JUDGE, KARANJIA(Mayurbhanj) 2(A)CC/0000004/2024
9	D-BLAPL/20669/2024 BLAPL/7087/2024	K.GANESH PATRA VS STATE OF ODISHA	BISWO RANJAN SWAIN VS	KABISURYANAGAR /615 /2023 ADJ,KODALA(Ganjam) ST/0000108/2024
10	D-BLAPL/20686/2024 BLAPL/7088/2024	ASHOK PRASAD@SRIVASTAV VS STATE OF ODISHA	SOUGAT DASH VS	JHIRPANI P.S. /33 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000272/2024
11	D-BLAPL/20447/2024 BLAPL/7089/2024	SILAI PURTTI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	SOSO /129 /2024 J.M.F.C, HATADIHI(Kendujhar) GR/0000319/2024

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12	D-BLAPL/20691/2024 BLAPL/7090/2024	SIBU@SIBO MUNDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARBIL /88 /2018 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000343/2022
13	D-BLAPL/20385/2024 BLAPL/7091/2024	MILU MAJHI VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	MANGALPUR /184 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000068/2024
14	D-BLAPL/20629/2024 BLAPL/7092/2024	CHULU BAGHWAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /148 /2023 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000037/2024
15	D-BLAPL/20704/2024 BLAPL/7093/2024	BIJAY BEHERA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	TALABANIA /85 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000113/2024
16	D-BLAPL/20268/2024 BLAPL/7094/2024	RANJAN MAHARANA VS STATE OF ODISHA	RABINDRANATH BARIK VS	BALLIGUDA /140 /2023 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000062/2023
17	D-BLAPL/20712/2024 BLAPL/7095/2024	PRUTWIRAJ SAHU @ PRUTHIVI RAJ SAHU @ PRUTHIBI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /182 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000270/2024
18	D-BLAPL/20739/2024 BLAPL/7096/2024	BIMALANANDA BHUYAN VS STATE OF ODISHA	PRATIK DASH VS	EOW,BHUBANESWAR /10 /2020 PRESIDING OFFICER,DESIGNATED CO CT/0000008/2024
19	D-BLAPL/20755/2024 BLAPL/7097/2024	TUKUN GUPTA@TUKUN KUMAR GUPTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /498 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001187/2023
20	D-BLAPL/20750/2024 BLAPL/7098/2024	RANJU JYOTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /242 /2021 A.D.J.,BALASORE(Baleshwar) Spl/0000012/2022
21	D-BLAPL/20651/2024 BLAPL/7099/2024	DALABEHERA SURENDRA DORA @ SURENDRA DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /434 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000095/2022
22	D-BLAPL/20493/2024 BLAPL/7100/2024	ESKALA PAWAN @ ESKALA PABAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /80 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000013/2024
23	D-BLAPL/20787/2024	SUSANTA MALIK	DIBYAJYOTI SAHOO	Tantiapal Marine /100 /2024

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	BLAPL/7101/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001074/2024
24	D-BLAPL/20528/2024 BLAPL/7102/2024	PABITRA PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
25	D-BLAPL/20800/2024 BLAPL/7103/2024	LUGURU BABULA VS STATE OF ODISHA	T.NARAYAN MURTY VS	2(A)CC/0000005/2024 POTTANGI /117 /2023 ADDL DISTRICT AND SESSIONS JUDGE
26	D-BLAPL/20807/2024 BLAPL/7104/2024	ROHIT BERMA VS STATE OF ODISHA	SARADA PRASAD DASH VS	CT/0000017/2024 JHARSUGUDA /360 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
27	D-BLAPL/20770/2024 BLAPL/7105/2024	NIRMAL NAIK VS STATE OF ODISHA	SALAUDDIN KHAN VS	CT/0001417/2024 TALCHER TOWN /516 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
28	D-BLAPL/20886/2024 BLAPL/7106/2024	DHARMENDRA KUMAR BALMIK VS STATE OF ODISHA	SATYABRATA PANDA VS	GR/0000938/2024 GHANTAPADA /93 /2024 ADDL.SESSION JUDGE CUM SPL.,JUDGE
29	D-BLAPL/20892/2024 BLAPL/7107/2024	KAILASH CHANDRA MOHANTA @ KAILASH MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Spl/0000077/2024 BETNOTI /208 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj
30	D-BLAPL/20381/2024 BLAPL/7108/2024	BIKI @ DEBI PRASAD MALLIA VS STATE OF ODISHA	DEVASHIS PANDA VS	AIR FIELD P.S. /1 /2022 3RD ADJ BHUBANESWAR(Khordha) CT/0000099/2022
31	D-BLAPL/20147/2024 BLAPL/7109/2024	PREM @ SONA BEG @ BECK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /89 /2015 DISTRICT & SESSIONS JUDGE,SUNDER
32	D-BLAPL/20857/2024 BLAPL/7110/2024	KARTIKA BAGARTI @ KARTIKA BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ST/0000010/2024 DEOGAON /61 /2023 2ND ADDL.DIST.JUDGE, BALANGIR(Ba
33	D-BLAPL/20880/2024 BLAPL/7111/2024	LILIMA BAGARTI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SC/0000045/2023 NAYAPALLI P.S. /389 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
34	D-BLAPL/20881/2024 BLAPL/7112/2024	NABA KISHORE NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TR/0000365/2024 TANGI (KHURDA) /293 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK

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35	D-BLAPL/20921/2024 BLAPL/7113/2024	STATE OF ODISHA KARUNAKAR BHOI VS STATE OF ODISHA	SK. KALIM UDDIN VS	GR/0000293/2024 BALIPATNA /222 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR CT/0000323/2023
36	D-BLAPL/20882/2024 BLAPL/7114/2024	PRASANNA KUMAR MALLIK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	JAGATPUR /118 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000118/2019
37	D-BLAPL/20925/2024 BLAPL/7115/2024	PRABESH DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /53 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000060/2023
38	D-BLAPL/19942/2024 BLAPL/7116/2024	TATA RAO MAJHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /70 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000087/2023
39	D-BLAPL/20941/2024 BLAPL/7117/2024	SURESH KUMAR BHOI VS STATE OF ODISHA	MRUTUNJAYA MOHANTY VS	BADAGODA P.S. /393 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000694/2024
40	D-BLAPL/20146/2024 BLAPL/7118/2024	BHAGABAN DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	DARGHA BAZAR /237 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000199/2023
41	D-BLAPL/20843/2024 BLAPL/7119/2024	RAMESH MEHER VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BELPARA /129 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000012/2024
42	D-BLAPL/20761/2024 BLAPL/7120/2024	JAGABANDHU SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /105 /2024 J.M.F.C., KESINGA(Kalahandi) CT/0000101/2024
43	D-BLAPL/20114/2024 BLAPL/7121/2024	RASANANDA NAIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DHENKANAL TOWN /203 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000428/2024
44	D-BLAPL/20868/2024 BLAPL/7122/2024	DHARMU MUNDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /392 /2024 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000052/2024
45	D-BLAPL/20560/2024 BLAPL/7123/2024	BHARAT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /2 /2023 ASST.SSESSIONS JUDGE(STC),BALESWAR ST/0000018/2024

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46	D-BLAPL/20526/2024 BLAPL/7124/2024	JANI@SUDHANSHU KUMAR DAS VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	LALBAG /108 /2013 1ST ADJ,CUTTACK(Cuttack) ST/0000293/2014
47	D-BLAPL/20568/2024 BLAPL/7125/2024	SADIK KHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000003/2023
48	D-BLAPL/20599/2024 BLAPL/7126/2024	AMIT KUMAR BHOI VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /268 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000726/2024
49	D-BLAPL/20187/2024 BLAPL/7127/2024	RATIKANTA SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000039/2024
50	D-BLAPL/20838/2024 BLAPL/7128/2024	RAJESH PATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /214 /2021 A.D.J.,PADAMPUR(Bargarh) Spl/0000081/2021
51	D-BLAPL/20816/2024 BLAPL/7129/2024	PAWAN KUMAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000023/2024
52	D-BLAPL/20841/2024 BLAPL/7130/2024	BASANTI MIRDHA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BELTUKURI /51 /2020 A.D.J.,NAWAPARA(Nuapada) ST/0000003/2021
53	D-BLAPL/20818/2024 BLAPL/7131/2024	ARUNA PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000013/2024
54	D-BLAPL/18414/2024 BLAPL/7132/2024	DHARMENDRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BERHAMPUR TOWN /92 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000611/2024
55	D-CMP/29637/2024 CMP/763/2024	DR. RATIKANTA KHATUA VS BIJAYLAXMI SAMAL	MANMAYA KUMAR DASH VS	/ / SR CIVIL JUDGE (COMMERCIAL COURT) CS/0001558/2018
56	D-CMP/28085/2024 CMP/764/2024	DHANRAJ BEHERA VS ABHIMANYU SUNANI	SARADA DASH VS	/ / A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000016/2008
57	D-CMP/28528/2024	HARA SAHU	SUMANTA BHUYAN	/ /

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	CMP/765/2024	VS ARUNA SETHI	VS	SR CIVIL JUDGE (LEAVE RESERVE) AT CS/000049/2018
58	D-CMP/30023/2024 CMP/766/2024	ARJUN SANDIL VS NARBHERAM POWER AND STEEL PVT. LTD., KEONJHAR	UPENDRA KUMAR SAMAL VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar IA/000030/2023
59	D-CONTC/29571/2024 CONTC/5447/2024	SATYABHAMA BISWAL VS ARNNADA PRASAD RANA, B.E.O,JAJPUR	AJAYA KUMAR ROUT, M.MOHAPATRA VS	// ()
60	D-CONTC/29562/2024 CONTC/5448/2024	PRAFULLA HARIJAN VS DR.KAMAL LOCHAN MISHRA, I.A.S	SWADHIN KESARI SINGH VS	// ()
61	D-CONTC/29558/2024 CONTC/5449/2024	JAGANNATH BEHERA VS ASHISH THAKARE, I.A.S.	SWADHIN KESARI SINGH VS	// ()
62	D-CONTC/29358/2024 CONTC/5450/2024	LAXMIKANTA MAHANTA VS ASWATHY S., IAS,	ADV. VS	// ()
63	D-CONTC/29344/2024 CONTC/5451/2024	NEMALIPURI SAROJINI VS ARAVIND AGRAWAL,COMMNR. CUM. SECY.,HIGHER EDUCATION DEPT.	SANDHYARANI PANI VS	// ()
64	D-CONTC/29158/2024 CONTC/5452/2024	ANITA MAHARANA VS BISWAMBHAR MISHRA, SPL. TOWN PLANNING AUTHORITY,BALANGIR	ADV. VS	// ()
65	D-CONTC/29151/2024 CONTC/5453/2024	PADMABATI MOHARANA VS DR.SANTOSH KUMAR ROUT,D.E.O,CUTTACK	ADV. VS	// ()
66	D-CONTC/26317/2024 CONTC/5454/2024	DR.BHABESH SEN VS SABITA ACHARYA, V.C., UTKAL UNIVERSITY	ADV. VS	// ()
67	D-CONTC/27101/2024 CONTC/5455/2024	ARUNA KUMAR MOHANTY VS BISHNUPADA SETHI, I.A.S.	ADV VS	// ()
68	D-CONTC/28899/2024 CONTC/5456/2024	ABDUL HAKIM KHAN VS	ADV. VS	// ()

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69	D-CONTC/28893/2024 CONTC/5457/2024	PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION MOHD. FAKHRUDDIN RAZVI VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION	ADV. VS	// // ()
70	D-CONTC/28865/2024 CONTC/5458/2024	PANCHANAN BISWAL VS ASWATHY S., I.A.S.	ADV VS	// // ()
71	D-CONTC/28863/2024 CONTC/5459/2024	BINOD BIHARI PATRA VS ASWATHY S., I.A.S.	ADV VS	// // ()
72	D-CONTC/28686/2024 CONTC/5460/2024	MEENA KUMARI@MEENA KUMARI ROUT VS ASWATHY S, I.A.S.	KUNAL KUMAR SWAIN VS	// // ()
73	D-CONTC/29043/2024 CONTC/5461/2024	KAILASH CHANDRA NAYAK VS UDDHABA CHANDRA MAJHI, REGISTRAR CO. SOCITIES, BBSR	ADV VS	// // ()
74	D-CONTC/28869/2024 CONTC/5462/2024	SATYAPRAKASH RAY VS NIBEDITA PADHI, D.E.O., JAJPUR	ADV. VS	// // ()
75	D-CONTC/28564/2024 CONTC/5463/2024	SUDHAKAR DASH VS ASWATHY S., I.A.S.	ADV. VS	// // ()
76	D-CONTC/28243/2024 CONTC/5464/2024	GOBINDAPUR PACS LTD. KENDRAPARA VS ANANTA KUMAR SAMAL,C.E.O CUM SECY. CUTTACK CENTRAL COOPERATIVE BANK LTD.	ADV VS	// // ()
77	D-CONTC/29568/2024 CONTC/5465/2024	NIRMAL KUMAR PATNAYAK VS ASWATHY S., COMMNR., CUM SECY. S AND ME DEPT.	ADV VS	// // ()
78	D-CONTC/29572/2024 CONTC/5466/2024	AJAYA KUMAR MISHRA VS ASWATHI S., I.A.S.	ADV. VS	// // ()
79	D-CONTC/29752/2024 CONTC/5467/2024	DR.BHABAGRAHI PATRI VS SHALINI PANDIT, I.A.S.	SUBHADUTTA ROURTRAY VS	// // ()

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80	D-CONTC/29122/2024 CONTC/5468/2024	SWORNALATA PARIDA VS ABOLI SUNIL NARAVANE, COLLECTOR AND D.M., JHARSUGUDA	SURESH KUMAR CHOUDHURY VS	// ()
81	D-CONTC/27655/2024 CONTC/5469/2024	RANJIT KUMAR PRADHAN VS BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION.	KURESH PRASAD DASH VS	// ()
82	D-CONTC/26373/2024 CONTC/5470/2024	NRUSINGHA CHARAN PARAMGURU VS G.MATHI VATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ASHOK KUMAR MOHAPATRA VS	// ()
83	D-CONTC/29349/2024 CONTC/5471/2024	RAJKISHORE DAS VS ARAVIND AGRAWAL, COMMNR. CUM SECY. H.E DEPT.	SAMIR KUMAR MISHRA VS	// ()
84	D-CONTC/29242/2024 CONTC/5472/2024	SARAT CHANDRA NAYAK VS PRAVAT KUMAR RAJGURU, OSJS(S.B)	ADV. VS	// ()
85	D-CONTC/29315/2024 CONTC/5473/2024	BAIKULI SAMAL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// ()
86	D-CONTC/30040/2024 CONTC/5474/2024	SANDHYARANI SAHOO VS MONOSWINI DAS, B.D.O., BANKI	ADV. VS	// ()
87	D-CRLMC/20111/2024 CRLMC/2632/2024	SARAT BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG), CUTTACK(Cuttack) TR/0000079/2013
88	D-CRLMC/20115/2024 CRLMC/2633/2024	ADWAITA PRASAD NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG), CUTTACK(Cuttack) TR/0000079/2013
89	D-CRLMC/20116/2024 CRLMC/2634/2024	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG), CUTTACK(Cuttack) TR/0000079/2013
90	D-CRLMC/20121/2024 CRLMC/2635/2024	SAMIR KUMAR SAMAL VS STATE OF ODISHA	BIDYADHAR MANSING VS	CUTTACK VIGILANCE /37 /1999 SPL.JUDGE (VIG), CUTTACK(Cuttack) TR/0000079/2013
91	D-CRLMC/20189/2024	SARBESWAR BEHURA	PARTHA SARATHI NAYAK	DHARMASALA /261 /2022

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	CRLMC/2636/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,JAJPUR(Jajapur) Spl/0000106/2022
92	D-CRLMC/18656/2024 CRLMC/2637/2024	RAJA@RAJENDRA MALLICK VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	KHANDAGIRI P.S. /425 /2020 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000410/2020
93	D-CRLMC/20537/2024 CRLMC/2638/2024	TUNI NAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	MAHILA P.S.(BBSR) /394 /2014 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000137/2014
94	D-CRLMC/20569/2024 CRLMC/2639/2024	MD. ISTIYAK @ MDISTIAZ ALLI @ MD. ARMAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	JANKIA P.S. /92 /2014 S.D.J.M.,KHURDA(Khordha) GR/0000658/2014
95	D-CRLMC/20653/2024 CRLMC/2640/2024	AJIT KUMAR SAMANTRAY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	MAHILA P.S.(BBSR) /349 /2013 S.D.J.M.,BHUBANESWAR(Khordha) CT/0005076/2013
96	D-CRLMC/20648/2024 CRLMC/2641/2024	PINTU @ SOUBHAGYA MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SUKINDA /199 /2022 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000442/2022
97	D-CRLMC/20637/2024 CRLMC/2642/2024	ARTATRA @ ARTATRANA SAHOO VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	BHADRAK TOWN /277 /2021 S.D.J.M.,BHADRAK(Bhadrak) ICC/0000035/2024
98	D-CRLMC/20680/2024 CRLMC/2643/2024	PRAVAKAR MOHANTY VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR MISHRA VS	CUTTACK VIGILANCE /35 /2013 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000005/2022
99	D-CRLMP/19693/2024 CRLMP/1053/2024	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	SUJATA JENA VS	NARASINGHPUR /98 /2024 () //
100	D-CRLMP/20372/2024 CRLMP/1054/2024	PRAMILA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //
101	D-CRLMP/20594/2024 CRLMP/1055/2024	ASWINI KUMAR DASH VS STATE OF ODISHA	VS	/ /0 () //
102	D-CRLMP/20452/2024 CRLMP/1056/2024	PINKI NAIK VS	PRATAP CHANDRA MISHRA VS	/ /0 ()

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103	D-CRLREV/20681/2024 CRLREV/340/2024	STATE OF ODISHA MANAS RANJAN NAYAK VS SINGHASINI DAS	SIDDHARTH GOUTAM DAS VS	// MAHILA (BERHAMPUR) /15 /2021 3RD ADDL.SESSION JUDGE CUM SPL.J CRA/0000008/2022
104	D-FAO/29541/2024 FAO/317/2024	JHARIYA ORAM VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000076/2021
105	D-FAO/28393/2024 FAO/318/2024	AJAY KUMAR MOHAPATRA VS PADMA MOHANTY	SAMIR KUMAR MISHRA(SENIOR ADV) VS	// DISTRICT & SESSIONS JUDGE,CUTTAC IA/0000001/2023
106	D-FAO/29569/2024 FAO/319/2024	STATE OF ODISHA VS NABA KISHORE SAHU	ARNAB BEHERA,A.S.C VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0002720/2017
107	D-FAO/29322/2024 FAO/320/2024	NAMITA SWAIN VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000116/2023
108	D-FAO/29319/2024 FAO/321/2024	JHUNU DAS VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000117/2023
109	D-FAO/29299/2024 FAO/322/2024	D.M, ORIENTAL INSURANCE CO. L.T.D. VS RAJASHREE NAYAK	G.P.DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000100/2015
110	D-FAO/27756/2024 FAO/323/2024	STATE OF ODISHA VS RAJ KISHORE SWAIN	KARUNAKAR DAS,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000186/2018
111	D-GCRLA/17489/2024 GCRLA/9/2024	STATE OF ORISSA VS BULU SAHU	ADDL. STANDING COUNSEL VS	MAHILA (BERHAMPUR) /48 /2003 2ND A.D.J.,BERHAMPUR(Ganjam) SC/0000020/2005
112	D-JCRLRV/20851/2024 JCRLRV/3/2024	GOBINDA@GANESH BARIK VS STATE OF ODISHA	ADV VS	//0 A.D.J.,BOLANGIR(Balangir) CRA/0000008/2018
113	D-MACA/29098/2024 MACA/637/2024	SIBASANKAR NAHAK VS MITENDRA PATNAIK	PRADEEP KUMAR MISHRA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000085/2022

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114	D-MACA/28837/2024 MACA/638/2024	ICICI LOMBARD GI CO. L.T.D. VS LAXMI XALXO	JAYASANKAR MISHRA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000007/2022
115	D-MACA/29139/2024 MACA/639/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS RABINDRA SAHOO	JAYASANKAR MISHRA VS	// III MACT,PURI(Puri) MACT/0000462/2017
116	D-MACA/25013/2024 MACA/640/2024	ORIENTAL INSURANCE CO. LTD. VS SUNDAR DEVI	G.P.DUTTA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000007/2016
117	D-MACA/25045/2024 MACA/641/2024	D.M.,ORIENTAL INSURANCE CO. LTD. VS LAXMIDHAR BARIK	G.P.DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000425/2017
118	D-MACA/29704/2024 MACA/642/2024	SOUDAMINI CHAINI VS AYODHA PRASAD SAHOO	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000210/2017
119	D-MACA/26742/2024 MACA/643/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS CHAKRA SABAR	SANTOSH MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000247/2012
120	D-MACA/26708/2024 MACA/644/2024	THE MANAGER LEGAL ORIENTAL INSURANCE CO.LTD VS ASISH KUMAR DASH	SANTOSH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000019/2018
121	D-MACA/28679/2024 MACA/645/2024	ORIENTAL INSURANCE CO. L.T.D. VS HARAMOHAN PRADHAN	PRATIVA MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000074/2018
122	D-MACA/28493/2024 MACA/646/2024	D.M., ORIENTAL INSURANCE CO. LTD VS LATA PRADHAN	SANTOSH MOHANTY VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000202/2015
123	D-MACA/27161/2024 MACA/647/2024	ORIENTAL INSURANCE CO. L.T.D. VS RUKMATI @ RUKMANI @ RUKMINI KUMBHAR	G.P.DUTTA VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Mac/0000054/2022
124	D-MATA/29168/2024 MATA/250/2024	UDAYA MOHANTY VS MINATI BEHURIA	MITHUN DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000345/2022
125	D-MATA/28819/2024	SANTOSH KUMAR PANDU @ SANTOSH PANDU	BIRAJA PRASANNA DAS	//

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	MATA/251/2024	VS PRATIMA RANI NALLA	VS	JUDGE FAMILY COURT, RAYAGADA(Ra CMA/0000004/2024
126	D-RSA/29584/2024 RSA/231/2024	NIRAKAR SAHOO VS KISHORE CHANDRA SAHOO	SAROJ KUMAR PADHI VS	// ADDL.DIST.JUDGE, ANANDPUR (Kendujh RFA/0000001/2023
127	D-RSA/22100/2024 RSA/232/2024	OM PRAKASH RAY VS COLLECTOR, SAMBALPUR	PRAFULLA KUMAR KAR VS	// A.D.J., KUCHINDA (Sambalpur) RFA/0000011/2015
128	D-RSA/25661/2024 RSA/233/2024	MADHUSUDAN PRADHAN VS KAMAL LOCHAN PRADHAN	BANSHIDHAR BAUG VS	// DISTRICT & SESSIONS JUDGE, BALASO RFA/0000231/2019
129	D-RSA/28517/2024 RSA/234/2024	M/S. UNITED BUILDER, CUTTACK VS DR. MIRZA NAYEEM ALLI BAIG	BANSHIDHAR BAUG VS	// 1ST ADJ, CUTTACK (Cuttack) RFA/0000535/2022
130	D-RVWPET/25837/2024 RVWPET/144/2024	SUDHIR KUMAR HARICHANDAN VS STATE OF ODISHA	BANABIHARI RAY VS	// () //
131	D-RVWPET/27637/2024 RVWPET/145/2024	M/S. AYAMAT KHAN AND RAHAMAT KHAN, BHADRAK VS COMMNR., OF CT AND GST, ODISHA	ADV VS	// () //
132	D-RVWPET/29378/2024 RVWPET/146/2024	ASKA COOPERATIVE SUGAR INDUSTRIES L.T.D. VS BIPIN CHANDRA NAYAK	SUNSHINE ANAND SWAIN VS	// () //
133	D-RVWPET/30369/2024 RVWPET/147/2024	GYANARANJAN DAS VS MANAS RANJAN PATTNAIK	SUNSHINE ANAND SWAIN VS	// () //
134	D-TRP(C)/28246/2024 TRP(C)/185/2024	MAMATAJ BEGAM VS JAKIR MOHAMMAD	SAROJ KUMAR PATI VS	// () //
135	D-WA/29466/2024 WA/1942/2024	STATE OF ODISHA VS KRUSHNA SA	RAJANI BHUSAN MISHRA, A.G.A VS	// () //
136	D-WA/29447/2024 WA/1943/2024	STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A VS	// ()

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		GOVERNING BODY OF BALIAPALA COLLEGE OF PHYSICAL EDUCATION,BALASORE		//
137	D-WA/29566/2024 WA/1944/2024	STATE OF ODISHA VS SITANSU PAL	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
138	D-WA/28781/2024 WA/1945/2024	STATE OF ODISHA VS BALABHADRA MOHANTY	PURNA CHANDRA DAS,A.S.C VS	// 0 //
139	D-WA/29240/2024 WA/1946/2024	SUNITA MAJHI VS PRABHASINI KHATUA	PRASHANTA KUMAR NAYAK VS	// 0 //
140	D-WA/29723/2024 WA/1947/2024	STATE OF ODISHA VS BISWANATH PANDA	SAMRESH JENA,A.S.C VS	// 0 //
141	D-WA/29740/2024 WA/1948/2024	STATE OF ODISHA VS RAMESH CHANDRA PRUSTY	DEBASIS NAYAK,A.G.A VS	// 0 //
142	D-WA/29747/2024 WA/1949/2024	STATE OF ODISHA VS SUBASH CHANDRA DAS	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
143	D-WA/29758/2024 WA/1950/2024	STATE OF ODISHA VS NIRAJAKANTA PRADHAN	SAMRESH JENA,A.G.A VS	// 0 //
144	D-WA/29811/2024 WA/1951/2024	STATE OF ODISHA VS LOKANATH SANDHA	PURNA CHANDRA DAS,A.S.C VS	// 0 //
145	D-WA/29814/2024 WA/1952/2024	STATE OF ODISHA VS KEDAR KISHORE BALIARSINGH	DEBASIS NAYAK,A.G.A VS	// 0 //
146	D-WA/29025/2024 WA/1953/2024	SUBHASH CHANDRA NAYAK VS KRUTIBAS NAYAK	VS	// 0 //
147	D-WA/25689/2024 WA/1954/2024	SUBHASMITA BEURA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //

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148	D-WP(C)/27552/2024 WP(C)/17069/2024	RAMESH CHANDRA HOTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
149	D-WP(C)/29354/2024 WP(C)/17070/2024	UDAYANATH SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
150	D-WP(C)/29408/2024 WP(C)/17071/2024	NIVEDITA SAHU VS RELIANCE ASSET RECONSTRUCTION COMPANY LTD., MUMBAI	MANOJ KUMAR PANDA VS	// 0 //
151	D-WP(C)/29449/2024 WP(C)/17072/2024	SUCHITRA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
152	D-WP(C)/27050/2024 WP(C)/17073/2024	SATYABRATA JENA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
153	D-WP(C)/29138/2024 WP(C)/17074/2024	PRAKASH KUMAR RATH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
154	D-WP(C)/28950/2024 WP(C)/17075/2024	DILLIP KUMAR ASH VS PUNJAB NATIONAL BANK, BALASORE	MANOJ KUMAR PANDA VS	// 0 //
155	D-WP(C)/25621/2024 WP(C)/17076/2024	PRASHANTA KANHAR VS THE CHIEF EXECUTIVE OFFICER, TPSODL, GANJAM	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
156	D-WP(C)/28529/2024 WP(C)/17077/2024	NARAYAN RANA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	D-WP(C)/28949/2024 WP(C)/17078/2024	DHANIRAM SOREN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
158	D-WP(C)/24351/2024 WP(C)/17079/2024	SUNIL KUMAR DASH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
159	D-WP(C)/28799/2024	MANAS KUMAR SAHU	PRAMOD KISHOR CHAND	//

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	WP(C)/17080/2024	VS UNION OF INDIA	VS	0 //
160	D-WP(C)/28944/2024 WP(C)/17081/2024	UTTAM KUMAR DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
161	D-WP(C)/26028/2024 WP(C)/17082/2024	KIRAN PRIYADARSHINEE VS ANKIT KUMAR BEHERA	LINGARAJ SARANGI VS	// 0 //
162	D-WP(C)/29269/2024 WP(C)/17083/2024	SWETAKANTHA NAYAK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
163	D-WP(C)/28890/2024 WP(C)/17084/2024	JITENDRA NAYAK VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //
164	D-WP(C)/28941/2024 WP(C)/17085/2024	NARESH NAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
165	D-WP(C)/28936/2024 WP(C)/17086/2024	BRUNDABAN BARLA @ BRUNDABAN ORAM VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
166	D-WP(C)/18479/2024 WP(C)/17087/2024	RAGHU CHARAN PRADHAN VS THE SECY, REVENUE AND DISASTER MANAGEMENT,BBSR	DR.JANMEJAYA RAY VS	// 0 //
167	D-WP(C)/29313/2024 WP(C)/17088/2024	KALIKA JENA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
168	D-WP(C)/28749/2024 WP(C)/17089/2024	BISWANATH JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
169	D-WP(C)/29793/2024 WP(C)/17090/2024	GAGAN BIHARI SWAIN VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
170	D-WP(C)/29845/2024 WP(C)/17091/2024	BASUDEV RAUT VS	RABINDRA KUMAR PATNAIK VS	// 0

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171	D-WP(C)/29824/2024 WP(C)/17092/2024	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPT., BBSR AKSHAYA KUMAR JENA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // 0 //
172	D-WP(C)/28744/2024 WP(C)/17093/2024	MADHU SUDAN DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
173	D-WP(C)/29966/2024 WP(C)/17094/2024	NEELADRI PRASAD ROUT VS THE BRANCH MANAGER, M/S PUNJAB AND SIND BANK, ASHOK NAGAR, BBSR	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
174	D-WP(C)/29700/2024 WP(C)/17095/2024	DHANAPATI JAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
175	D-WP(C)/29749/2024 WP(C)/17096/2024	DARSAYEETA BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
176	D-WP(C)/29915/2024 WP(C)/17097/2024	M/S. SHANTI CONSTRUCTION SAMBALPUR PVT. LTD., SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
177	D-WP(C)/29750/2024 WP(C)/17098/2024	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
178	D-WP(C)/30185/2024 WP(C)/17099/2024	INDIRA PRIYADARSHINI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
179	D-WP(C)/29784/2024 WP(C)/17100/2024	TRINATH SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
180	D-WP(C)/29783/2024 WP(C)/17101/2024	HAREKRUSHNA SAMAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
181	D-WP(C)/29827/2024 WP(C)/17102/2024	BASANTA BARIK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //

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182	D-WP(C)/29919/2024 WP(C)/17103/2024	CHARANA BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
183	D-WP(C)/29794/2024 WP(C)/17104/2024	AKSHAYA MOHAPATRA VS UNION OF INDIA	DURGA CHARAN DEY VS	// 0 //
184	D-WP(C)/29835/2024 WP(C)/17105/2024	SADASHIV KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
185	D-WP(C)/29423/2024 WP(C)/17106/2024	MINATI KUMARI SAMAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
186	D-WP(C)/29921/2024 WP(C)/17107/2024	BHARATA CHANDRA BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
187	D-WP(C)/29800/2024 WP(C)/17108/2024	MADAN MOHAN PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
188	D-WP(C)/29840/2024 WP(C)/17109/2024	M/S. LORDS INFRACON PVT. LTD VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
189	D-WP(C)/29709/2024 WP(C)/17110/2024	RAMESH KUMAR TRIPATHY VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
190	D-WP(C)/29207/2024 WP(C)/17111/2024	RITANJALI SAI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
191	D-WP(C)/29411/2024 WP(C)/17112/2024	GAJENDRA LENKA VS LAND REFORM COMMISSIONER, BOARD OF REVENUE, ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
192	D-WP(C)/29795/2024 WP(C)/17113/2024	RAJENDRA NATAH NAYAK VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
193	D-WP(C)/28804/2024	MAA JAGADAMBA WOMEN SELF HELP GROUP, KALAHANDI	MANOJ KUMAR PANDA	//

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	WP(C)/17114/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29124/2024 WP(C)/17115/2024	PRAFULLA KUMAR ROUT VS CAPTAIN JAYADEV PATNAIK	SANATAN DAS VS	// 0 //
195	D-WP(C)/29642/2024 WP(C)/17116/2024	TEJRAJ PATEL VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
196	D-WP(C)/27008/2024 WP(C)/17117/2024	RAMAKANTA HOTA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
197	D-WP(C)/27088/2024 WP(C)/17118/2024	DAHALU PATRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
198	D-WP(C)/29470/2024 WP(C)/17119/2024	SUNIL KUMAR SOMANI VS DIPTI SARKAR	SATYABHUSAN DAS VS	// 0 //
199	D-WP(C)/26805/2024 WP(C)/17120/2024	BALAKRISHANA PANIGRAHY VS R.C.C.F, BERHAMPUR CIRCLE, GANJAM	RABINDRA KUMAR PATNAIK VS	// 0 //
200	D-WP(C)/29833/2024 WP(C)/17121/2024	BHISMADEB BISI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
201	D-WP(C)/29305/2024 WP(C)/17122/2024	JUGAL BISWAL VS STATE OF ODISHA	UMAKANTA BARIK VS	// 0 //
202	D-WP(C)/28795/2024 WP(C)/17123/2024	DEBIKALAYAN MISHRA VS CBSE, NEW DELHI	KARUNAKAR NAYAK VS	// 0 //
203	D-WP(C)/26461/2024 WP(C)/17124/2024	M/S STERLING INDUSTRIES,SUNDARGARH VS COMMISSIONER OF CT AND GST,CTC	KSHIROD KUMAR SAHOO VS	// 0 //
204	D-WP(C)/29385/2024 WP(C)/17125/2024	BISWESWAR MAJHI VS	RANJAN KUMAR BEHERA VS	// 0

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205	D-WP(C)/28474/2024 WP(C)/17126/2024	STATE OF ODISHA DEBA PRASAD DALAL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KUMAR RUTURAJ SATAPATHY VS	// // 0 //
206	D-WP(C)/28708/2024 WP(C)/17127/2024	SANJUKTA SAMAL VS THE DISTRICT MAGISTRATE CUM COLLECTOR, ANGUL-CUM-VC, TAMDA	RAMESH CHANDRA BEHERA VS	// 0 //
207	D-WP(C)/28583/2024 WP(C)/17128/2024	M/S. AMBIKA CONSTRUCTION COMPANY, BARIPADA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KUMAR TURURAJ SATAPATHY VS	// 0 //
208	D-WP(C)/26463/2024 WP(C)/17129/2024	NAYANA KUMAR RATH VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
209	D-WP(C)/29956/2024 WP(C)/17130/2024	RAKHEE MOHANTY VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
210	D-WP(C)/29341/2024 WP(C)/17131/2024	DEVARAJ @ DEBARAJ BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
211	D-WP(C)/29264/2024 WP(C)/17132/2024	PRADEEP KUMAR BHANJA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
212	D-WP(C)/29417/2024 WP(C)/17133/2024	PHELAYA SOBHANAYAK VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
213	D-WP(C)/29260/2024 WP(C)/17134/2024	BASANTI KUMARI SWAIN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
214	D-WP(C)/29603/2024 WP(C)/17135/2024	SWARAJ CHOUDHURY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
215	D-WP(C)/26995/2024 WP(C)/17136/2024	PRAMOD KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //

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216	D-WP(C)/28494/2024 WP(C)/17137/2024	KUMUDA CHANDRA PATNAIK VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
217	D-WP(C)/30400/2024 WP(C)/17138/2024	SANJULATA LENKA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
218	D-WP(C)/28621/2024 WP(C)/17139/2024	PANCHANAN BRAHMA VS ADDL. CHIEF SECY. WATER RESOURCES DEPT, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
219	D-WP(C)/28491/2024 WP(C)/17140/2024	PARIKHITA SAHU VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
220	D-WP(C)/26802/2024 WP(C)/17141/2024	JAYA PRAKASH NARAYAN BHATTRAY VS PRINCIPAL SECY TO GOVT.PANCHAYATIRAJ DEPTT.GOVT OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
221	D-WP(C)/29936/2024 WP(C)/17142/2024	PITABAS PRADHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
222	D-WP(C)/29494/2024 WP(C)/17143/2024	MUKUL KUMAR RAY VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
223	D-WP(C)/29161/2024 WP(C)/17144/2024	DINESH KUMAR PATEL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
224	D-WP(C)/30418/2024 WP(C)/17145/2024	RANKANIDHI PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
225	D-WP(C)/29970/2024 WP(C)/17146/2024	MALATI DEI VS LIC HOUSING FINANCE LTD, BBSR	GOPAL KRUSHNA MOHANTY VS	// 0 //
226	D-WP(C)/29938/2024 WP(C)/17147/2024	SUKANTA ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
227	D-WP(C)/29977/2024	PUSPANJALI SAHOO	SIDHARTHA MISHRA	//

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	WP(C)/17148/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/29108/2024 WP(C)/17149/2024	TILOTAMA KARJI VS STATE OF ORISSA	SANTOSH KUMAR OJHA VS	// 0 //
229	D-WP(C)/30368/2024 WP(C)/17150/2024	JUDHISTIR DEBATA VS ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, CTC	NIROD KUMAR SAHU VS	// 0 //
230	D-WP(C)/30059/2024 WP(C)/17151/2024	DIPAK KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
231	D-WP(C)/29495/2024 WP(C)/17152/2024	SUBRAT SAMANTRAY VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
232	D-WP(C)/27885/2024 WP(C)/17153/2024	BIBHU PRASAD GANTAYAT VS THE COMNR-CUM-SECY TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	NARENDRA KUMAR DAS VS	// 0 //
233	D-WP(C)/27699/2024 WP(C)/17154/2024	SADASIBA BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
234	D-WP(C)/30064/2024 WP(C)/17155/2024	BISHNU CHARAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
235	D-WP(C)/30110/2024 WP(C)/17156/2024	DINABANDHU SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
236	D-WP(C)/28272/2024 WP(C)/17157/2024	RANGE NATH SADANGI @ RANNGEYA NATH SARANG @ RANGEYA SARANGI VS STATE OF ODISHA.	PRASANTA KUMAR PRADHAN VS	// 0 //
237	D-WP(C)/29615/2024 WP(C)/17158/2024	MAMINI NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
238	D-WP(C)/27551/2024 WP(C)/17159/2024	RAMESH CHANDRA SAHOO VS	SUSHANTA KUMAR MISHRA VS	// 0

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239	D-WP(C)/29530/2024 WP(C)/17160/2024	STATE OF ODISHA BIDYADHAR BARIK VS	KSHIROD KUMAR ROUT VS	// // ()
240	D-WP(C)/29587/2024 WP(C)/17161/2024	STATE OF ODISHA SANGHAMITRA SAHOO VS	ACHYUTANANDA PATTANAİK VS	// // ()
241	D-WP(C)/29545/2024 WP(C)/17162/2024	STATE OF ODISHA BICITRA KUMAR BARAL VS	NIRANJAN NAYAK VS	// // ()
242	D-WP(C)/29453/2024 WP(C)/17163/2024	STATE OF ODISHA SARITA XALXO VS	SHAKTIDHAR MISHRA VS	// // ()
243	D-WP(C)/29452/2024 WP(C)/17164/2024	STATE OF ODISHA UDAYANATH SAHOO VS	VS	// // ()
244	D-WP(C)/29910/2024 WP(C)/17165/2024	THE LIQUIDATOR, THE URBAN COOPERATIVE BANK LTD. BBSR NIRMAL NAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
245	D-WP(C)/29586/2024 WP(C)/17166/2024	STATE OF ODISHA GOPAL CHARAN PATRA VS	DEVI PRASAD DASH VS	// // ()
246	D-WP(C)/22229/2024 WP(C)/17167/2024	STATE OF ODISHA NABIN CHANDRA ADHA VS	K.K.SWAIN VS	// // ()
247	D-WP(C)/29926/2024 WP(C)/17168/2024	STATE OF ODISHA KISHORE KUMAR BARIK VS	SHASHI BHUSAN JENA VS	// // ()
248	D-WP(C)/26681/2024 WP(C)/17169/2024	CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR NRUSINGHA CHARAN JENA VS	AJIT KUMAR ROY VS	// // ()
249	D-WP(C)/29933/2024 WP(C)/17170/2024	CHIEF COMMNR. OF CT AND GST, CUTTACK KARTIK ROUT VS	ANJAN KUMAR BISWAL VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/29962/2024 WP(C)/17171/2024	PARBATI SANDHIBIGRAHA VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
251	D-WPCRL/20620/2024 WPCRL/91/2024	MANINI SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	TIRTOL /106 /2024 () //
252	D-ABLAPL/20454/2024 ABLAPL/7358/2024	DIGAMBAR PUHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	//0 () //
253	D-ABLAPL/18677/2024 ABLAPL/7359/2024	ABEL SUNA VS CBI, NEW DELHI	PRASANNA KUMAR NAYAK (1) VS	//0 () //
254	D-ABLAPL/20321/2024 ABLAPL/7360/2024	KARAM BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /120 /2024 () //
255	D-ABLAPL/18790/2024 ABLAPL/7361/2024	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CAPITAL P.S. /326 /2024 () //
256	D-ABLAPL/20584/2024 ABLAPL/7362/2024	LIPU @ BJAY KUMAR SAHU VS STATE OF ODISHA	SATYABRATA DASH VS	BALASORE TOWN /180 /2020 () //
257	D-ABLAPL/19747/2024 ABLAPL/7363/2024	MANDARADHAR BISHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KORAPUT VIGILANCE /54 /2014 () //
258	D-ABLAPL/20308/2024 ABLAPL/7364/2024	JARASANDHA NAIK @ JARASANDH NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BIJEPUR /7 /2024 () //
259	D-ABLAPL/20494/2024 ABLAPL/7365/2024	MADAN PALAKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /130 /2024 () //
260	D-ABLAPL/20552/2024 ABLAPL/7366/2024	MANAS RANJAN MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /142 /2024 () //
261	D-ABLAPL/20331/2024	GADABARI MAHALIK	GURUPRASAD BEHERA	BASTA /129 /2024

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	ABLAPL/7367/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/20541/2024 ABLAPL/7368/2024	AKTAR KHAN @ KALIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /342 /2024 () //
263	D-ABLAPL/20333/2024 ABLAPL/7369/2024	AMAL KUMAR NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /165 /2020 () //
264	D-ABLAPL/20338/2024 ABLAPL/7370/2024	LOKANATH JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /209 /2024 () //
265	D-ABLAPL/19784/2024 ABLAPL/7371/2024	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	PRAMOD KUMAR SAHOO VS	BALIKUDA /277 /2024 () //
266	D-ABLAPL/20093/2024 ABLAPL/7372/2024	KUNI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	HARICHANDANPUR /152 /2024 () //
267	D-ABLAPL/20374/2024 ABLAPL/7373/2024	HARPAL SINGH VS STATE OF ODISHA (EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /7 /2021 () //
268	D-ABLAPL/20377/2024 ABLAPL/7374/2024	MADAN TANDI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /230 /2024 () //
269	D-ABLAPL/20094/2024 ABLAPL/7375/2024	BIJAY MOHANTY @ MUNA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DAITARI /77 /2024 () //
270	D-ABLAPL/20577/2024 ABLAPL/7376/2024	SASHANI SARKAR @ SHASANI SARKAR VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /186 /2024 () //
271	D-ABLAPL/20391/2024 ABLAPL/7377/2024	RATNA GOCHHAYAT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /252 /2024 () //
272	D-ABLAPL/20000/2024 ABLAPL/7378/2024	ADHIKANDA MAHALIK VS	BADAL KUMAR BEHERA VS	BALASORE SADAR /264 /2024 ()

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273	D-ABLAPL/20427/2024 ABLAPL/7379/2024	STATE OF ODISHA SURENDRA SIAL VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// SIMULIA /179 /2024 ()
274	D-ABLAPL/20451/2024 ABLAPL/7380/2024	KAMALAKANTA SIAL @ KATHIA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// // J.M.F.C.,SORO(Baleshwar)
275	D-ABLAPL/20103/2024 ABLAPL/7381/2024	SK. NESIMUDDIN @ SK. NASIMUDDIN VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	2(A)CC/0000441/2022 SAHADEV KHUNTA /223 /2024 ()
276	D-ABLAPL/20714/2024 ABLAPL/7382/2024	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /248 /2024 ()
277	D-ABLAPL/20306/2024 ABLAPL/7383/2024	SK. MAIFUSH @ MEHFUS VS STATE OF ODISHA	HARIPAD MOHANTY VS	// DARGHA BAZAR /143 /2024 ()
278	D-ABLAPL/20220/2024 ABLAPL/7384/2024	BAURIA BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// //0 J.M.F.C.,NARASINGHPUR(Cuttack)
279	D-ABLAPL/20588/2024 ABLAPL/7385/2024	HUSNARA BEGUM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	2(A)CC/0000062/2023 DHENKANAL SADAR /379 /2024 ()
280	D-ABLAPL/19112/2024 ABLAPL/7386/2024	GHUNTA @ MONORANJAN KHILAR VS STATE OF ODISHA	SARADA PRASAD DASH VS	// SORO /337 /2024 ()
281	D-ABLAPL/19892/2024 ABLAPL/7387/2024	ASHESH PARIDA@ASESH PARIDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// KHAIRA /122 /2024 ()
282	D-ABLAPL/20382/2024 ABLAPL/7388/2024	SABITRI ROUL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /495 /2024 ()
283	D-ABLAPL/20540/2024 ABLAPL/7389/2024	DEBENDRA BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// S.P.(CID-CRL),CUTTACK /12 /2023 ()

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284	D-ABLAPL/20137/2024 ABLAPL/7390/2024	SANGRAM NAYAK @ GANGULI VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /229 /2024 () //
285	D-ABLAPL/20323/2024 ABLAPL/7391/2024	NARAYAN DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /382 /2024 () //
286	D-ABLAPL/20668/2024 ABLAPL/7392/2024	JAGAN MOHAN BEHERA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	MADHUPATNA /90 /2020 () //
287	D-ABLAPL/20517/2024 ABLAPL/7393/2024	MINAKETAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /168 /2024 () //
288	D-ABLAPL/20383/2024 ABLAPL/7394/2024	MITARANI PARIDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /152 /2024 () //
289	D-ABLAPL/20378/2024 ABLAPL/7395/2024	SABITRI ROUL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /498 /2024 () //
290	D-ABLAPL/20413/2024 ABLAPL/7396/2024	SUDHIR SWAIN VS STATE OF ODISHA	ASHOK DAS VS	CHATRAPUR /216 /2024 () //
291	D-ABLAPL/20571/2024 ABLAPL/7397/2024	N. JAGADISH PATRA VS STATE OF ODISHA	DEBASISH PATNAIK VS	GOLANTHARA (BERHAMPUR) /115 /2024 () //
292	D-ABLAPL/20579/2024 ABLAPL/7398/2024	SAGAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000218/2024
293	D-ABLAPL/20479/2024 ABLAPL/7399/2024	PRADIPTA KUMAR BHANAJ @ PRADIP KUMAR BHANAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /152 /2024 () //
294	D-ABLAPL/20573/2024 ABLAPL/7400/2024	RASHMI RANJAN NAIK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 () //
295	D-ABLAPL/20419/2024	SUDHIR SWAIN	ASHOK DAS	CHATRAPUR /210 /2024

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	ABLAPL/7401/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/20466/2024 ABLAPL/7402/2024	LIPU @ DHARMENDRA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /248 /2024 () //
297	D-ABLAPL/20574/2024 ABLAPL/7403/2024	PANKAJ KHATUA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /206 /2024 () //
298	D-ABLAPL/20471/2024 ABLAPL/7404/2024	MANOJ NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR TOWN /189 /2024 () //
299	D-ABLAPL/20578/2024 ABLAPL/7405/2024	GANESWAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000143/2024
300	D-ABLAPL/20480/2024 ABLAPL/7406/2024	SUSHIL KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BALICHANDRAPUR /327 /2024 () //
301	D-ABLAPL/20434/2024 ABLAPL/7407/2024	BILARAI BIRUA @ BINDE VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /214 /2024 () //
302	D-ABLAPL/20486/2024 ABLAPL/7408/2024	SK. SAMIULLAH @ BHALU @ CHATRI BHALU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /73 /2017 () //
303	D-ABLAPL/20438/2024 ABLAPL/7409/2024	KAMALAKANTA SIAL VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000317/2024
304	D-ABLAPL/20489/2024 ABLAPL/7410/2024	PARESH DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /274 /2024 () //
305	D-ABLAPL/20442/2024 ABLAPL/7411/2024	TAPAN NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /151 /2024 () //
306	D-ABLAPL/20813/2024 ABLAPL/7412/2024	KHIRA RANA VS	SURYAKANTA DWIBEDI VS	LATHOR /154 /2024 ()

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307	D-ABLAPL/20495/2024 ABLAPL/7413/2024	STATE OF ODISHA HIMANSHU PANDA VS STATE OF ODISHA	ASUTOSH SAHOO VS	// BHADRAK RURAL /435 /2024 () //
308	D-ABLAPL/21040/2024 ABLAPL/7414/2024	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	PARSURAM PANDA VS	// S.P.(CID-CRL),CUTTACK /12 /2023 () //
309	D-ABLAPL/20585/2024 ABLAPL/7415/2024	STATE OF ODISHA SUDHIR KUMAR PANI VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	// MALKANGIRI /414 /2021 () //